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been taken for their expeditious settlement :

(i) On instructions from the Ministry of Home Affairs, the State Governments have set up Special Cells to deal with the applications.

- (ii) The State Governments on advice of the Central Government have also set up Committees at District/State level to advise for verification and scrutiny of claims.
 - (iii) The Government have also set up a Non-Official Advisory Committee at Central level to consider major problems in implementation of Samman Pension Scheme and to tender advise to Government.

Proposal to upgrade Food Craft-Institute

3445. SHRI T. BASHEER : Will the Minister of TOUR!SM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to upgrade the Food Craft Institute at Alwaye to Institute of Management;

(b) if not, the reasons therefor ;

(c) the plan and non-plan expenditure of the institute during the Sixth Five Year Plan, year-wise break-up of the figures thereof;

(d) per capita expenditure on each student during the Sixth Plan in each year;

(e) the courses being offered in the * institute; and

(f) the number of students passed out of the institute during the Sixth Plan in each course, year-wise break-up of the figures ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a), (b) and (e) A proposal was received from the Government of Kerala for upgrading the Food Craft Institute at Alwaye to an Institute of Hotel Management, However, keeping in view the financial and technical constraints it has not been possible to accept the proposal for the present. The Foodcraft Institute is offering one year Certificate courses in (i) Cookery, (ii) Bakery and Confectionery, (iii) House-keeping, (iv) Hotel Reception and Book-keeping, (v) Resturant and Counter Service, (vi) Canning and Food Preservation, (vii) Industrial/Institutional Food Service Management. The Institute is also running a few ad-hoc, short duration courses for Housewives and others.

(c), (d) and (f) Information is being collected and will be laid on the Table of the House.

Unauthorised visit of british Football Team to India

3446. SHRI INDRAJIT GUPTA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether a British football team-Newcastle-upon-Tyne-arrived in Delhi to play some matches at the invitation of the Sports Authority of India;

(b) if so, whether the visit was an unauthorised one, and the team consisted of U.K. citizens of Indian origin; and

(c) whether an enquiry has been held into the whole affair, if so, the findings thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH): (a) to (c) On looking into matter it has been found that a football team consisting of mainly British subjects of Sub-contenental origin arrived in the country recently even though the Manager of the team had been informed by the Indian High Commission in London that their visit had not been cleared by